

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 281 of 2017 (SZ)

Applicant/s

M/s.Gem Granites
Rep by its Partner
Mr.S.R.Asaithambi,
No.78, Cathedral Road, Chennai

Vs

Respondents

Department of Geology and Mines
Rep. by its Commissioner,
Thiru Vi.Ka Industrial Estate,
Alandur Road, Guindy,
Chennai 600032

Counsel appearing for applicant

M/s.Abdul Saleem & S.Saravanan

Counsel appearing for respondents

Application No. 282 of 2017 (SZ)

Applicant/s

M/s.Imperial Granites Pvt. Ltd.
Rep by its Director,
Mr.S.R.Asaithambi,
No.78, Cathedral Road, Chennai

Vs

Respondents

Department of Geology and Mines
Rep. by its Commissioner,
Thiru Vi.Ka Industrial Estate,
Alandur Road, Guindy,
Chennai 600032

Counsel appearing for applicant

M/s.Abdul Saleem & S.Saravanan

Counsel appearing for respondents

Note of the Registry	Orders of the Tribunal
Item No.1 & 2	Date: 21 st December, 2017 Heard the learned counsel appearing for the applicant. Issue notice to respondent. List the matters tomorrow viz., 22.12.2017. , JM (Justice M.S.Nambiar)